

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-136(Pt.-III)/2007/3799/A.

From:- Shri R.A. Tapadar
Officer on Special Duty
Gauhati High Court, Guwahati &
Joint Director (Officiating)
Judicial Academy, Assam

To
Shri A.K. Baruah
Chief Judicial Magistrate
Darrang, Mangaldai

Dated- Guwahati, the 12th June, 2014

Sub:- Two-days **Judicial Discourse (on the questions assigned to the Judicial Officers earlier)**, scheduled to be held on 14th & 15th June, 2014 in the Conference Hall of the Judicial Academy, Assam, Gauhati High Court, Guwahati, 1st Floor (Old Block).

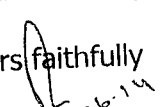
Ref. Your letter No. M (J) 1052, dated 11th June, 2014

Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the High Court has been pleased to **exempt** you from attending the **first day's programme** (scheduled on 14th June, 2014) of the aforesaid two days Judicial Discourse. **However, you are to attend the programme scheduled on 15th June, 2014.**

This is for favour of your kind information and necessary action.

Yours faithfully

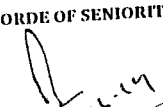

12.06.14
OSD-CUM-JOINT DIRECTOR (OFFICIATING),
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-136(Pt.-III)/2007/3800 - 3810/A, Dated : 12.06.2014

Copy forwarded for information and necessary action to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information (in reference to this Registry's Notification No. HC.VII-136(Pt.-III)/2007/3204/A, dated 28th May, 2014)
2. The Registrar (Vig. / Admn. / Judl.) Gauhati High Court, Guwahati.
3. **The District & Sessions Judge, Darrang, Mangaldoi. He is requested to inform the concerned Judicial Officer of his District accordingly.**
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. **Shri A.K. Baruah, Chief Judicial Magistrate, Darrang, Mangaldai.**
6. The Joint Registrar, Judl. / Recruitment / Vig. / PM & P, Gauhati High Court, Guwahati.
7. The Systems Analyst, Gauhati High Court, Guwahati. **He is requested to upload the letter immediately in the official website of the Gauhati High Court, Guwahati.**
8. The Private Secretary to the Hon'ble Mr Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
9. The Private Secretary to the Hon'ble Mr Justice C. R Sarma, Gauhati High Court, Guwahati.
10. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDE OF SENIORITY.)


12.06.14
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM